

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 745 /Confdl. /2021  
II-1-10/2001

Bilaspur, dated the 18<sup>th</sup> October, 2021

In supersession of the previous orders on the subject, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against their Lordships' names in the following table, with effect from 16<sup>th</sup> October, 2021 :-

TABLE

S.No.	Name of Hon'ble Judge	Civil District(s)
1.	Hon'ble Shri Justice Goutam Bhaduri	Raipur
2.	Hon'ble Shri Justice Sanjay K. Agrawal	Durg
3.	Hon'ble Shri Justice P. Sam Koshy	Bilaspur
4.	Hon'ble Shri Justice Sanjay S. Agrawal	Raigarh and Jashpur
5.	Hon'ble Shri Justice Rajendra Chandra Singh Samant	Janjgir-Champa and Baloda-Bazar
6.	Hon'ble Shri Justice Arvind Singh Chandel	Korba and Surajpur
7.	Hon'ble Shri Justice Parth Prateem Sahu	Rajnandgaon and Kabirdham (Kawardha)
8.	Hon'ble Shri Justice Gautam Chourdiya	Surguja (Ambikapur) and Balrampur at Ramanujganj
9.	Hon'ble Mrs. Justice Vimla Singh Kapoor	Mungeli and Bemetara
10.	Hon'ble Mrs. Justice Rajani Dubey	Mahasamund and Balod
11.	Hon'ble Shri Justice Narendra Kumar Vyas	Koriya (Baikunthpur) and Dhamtari
12.	Hon'ble Shri Justice Naresh Kumar Chandravanshi	Bastar (Jagdarpur) and Dakshin Bastar (Dantewara)
13.	Hon'ble Shri Justice Deepak Kumar Tiwari	Uttar Bastar (Kanker) and Kondagaon

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

Contd. 2/-

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([I. & E. and Vigilance]/ Judicial/ S. & A./ (M.) C.S.J.A./ (M.) S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Administration/ Works/ D.E./ Judicial/ Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Deputy Registrar (Confidential/Mediation/Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
 18.10.21  
 (SANJAY KUMAR JAISWAL)  
 REGISTRAR GENERAL